

<b>TRADE MARKS REGISTRY, KOLKATA</b>			
<b>OPPOSITION HEARING BOARD FOR THE MONTH OF AUGUST, 2022</b>			
<b>Date: 01/08/2022</b>			
<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	212284	1362698	D.SEN & CO. v/s RELIANCE INDUSTRIES LTD
2	249577	1389448	D. P. AHUJA & CO. v/s W.S.KANE & CO
3	247522	1396234	LOYAL REGISTERED SERVICES. v/s K&S PARTNERS
4	228572	1355224	CALCUTTA REGISTRATION SERVICE v/s JEHANGIR GULABBAI & BILIMORIA & DARUWALLA
5	232776	1363890	C. J. ASSOCIATES. v/s KINGSWAY INDUSTRIES
6	222799	1318683	DE PENNING & DE PENNING. v/s A. SHUNGLU & CO.
7	207965	1330373	KOLKATA TRADE MARK SERVICE v/s THE ACME CO.
8	220767	1360338	DASWANI & DASWANI v/s SHUKLA TRADE MARK COMPANY
9	714357	1363459	S. MAJUMDAR & CO. v/s WORLDWIDE REGISTRATION BUREAU.
10	247587	1395039	C. J. ASSOCIATES. v/s IDEAL TECHNOSOFT LTD.

11	228600	1343232	SHUKLA TRADE MARK CO. v/s DELHI REGISTRATION SERVICE
12	239154	1348421	L.S.DAVAR & CO v/s WORLDWIDE REGISTRATION BUREAU
13	228800	1343232	SHUKLA TRADE MARK COMPANY. v/s LAW & PRUDENCE
14	716535	1379865	CHAKRABORTY & ASSOCIATES v/s K & S PARTNERS
15	239159	1363456	S. MAJUMDAR & CO v/s WORLDWIDE REGISTRATION BUREAU
16	242002	1385692	S. MAJUMDAR & CO v/s WORLDWIDE REGISTRATION BUREAU
17	232542	1343233	SHUKLA TRADE MARK CO. v/s S.M. GUPTA & COMPANY.
18	244217	1368680	C.J. ASSOCIATES v/s WORLDWIDE REGISTRATION BUREAU
19	232541	1343232	SHUKLA TRADE MARK COMPANY, v/s S. M. GUPTA & CO.
20	717380	1341761	DASWANI & DASWANI. v/s R.K. DEWAN & CO.
21	250295	1349622	D.P. AHUJA & CO v/s INTTL ADVOCARE
22	233062	1359561	D.P. AHUJA & CO v/s PUNJAB REGISTRATION SERVICE

23	236060	1350036	DASWANI & DASWANI v/s S. MAJUMDAR & CO
24	242003	1363467	S. MAJUMDAR & CO v/s WORLDWIDE REGISTRATION BUREAU
25	250427	1363458	S.MAJUMDAR & CO v/s WORLDWIDE REGISTRATION BUREAU
26	249574	1377449	S.MAJUMDAR v/s LALL & SETHI
27	133175	1363892	S.S. DATTA & ASSOCIATES v/s ANAND AND ANAND
28	250424	1363465	S. MAJUMDAR & CO v/s WORLDWIDE REGISTRATION BUREAU
29	245290	1356075	L.S.DAVAR & CO v/s ASIAN PATENT BUREAU
30	246284	1362714	S.MAJUMDAR v/s ANAND AND ANAND
<b>Date: 02/08/2022</b>			
<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	717888	1371856	DASWANI & DASWANI VS ANAND AND ANAND
2	233661	1391688	D.P. AHUJA & CO VS TRADE MARK REGISTRATION BUREAU

3	247500	1363462	S.MAJUMDAR VS R. K. DEWAN & COMPANY
4	258082	1338969	SHUKLA TRADE MARK CO VS LALL LAHIRI AND SALHOTRA
5	715251	1410442	L.S. DAVAR & CO VS INDIAN TRADE MARKS CO
6	232373	1357765	SHUKLA TRADE MARK CO VS THE ACME CO
7	238364	1351572	TRADE MARK REGISTRATION BUREAU VS MANGLA REGISTRATION SERVICE
8	239641	1379598	AMIR KUMAR DAN VS RAO & RAO
9	713874	1383744	TRADE MARK REGISTRATION BUREAU VS ARJUN T. BHAGAT & CO
10	731331	1377635	DASWANI & DASWANI VS LALJI ADVOCATES
11	710688	1400521	D. P. AHUJA & CO. VS MADAMSER & CO.
12	245752	1367173	S.MAJUMDAR VS MANOJ G. MENDA
13	257188	1332854	CHAKRABORTY & ASSOCIATES VS RAH INDIA
14	714693	1394145	CHAKRABORTY & ASSOCIATES VS DASWANI & DASWANI

15	717241	1390079	D. SEN & CO. VS REMFY & SAGAR
16	228968	1359163	C.J. ASSOCIATES VS REMFY & SAGAR
17	228602	1343233	SHUKLA TRADE MARK COMPANY VS DELHI REGISTRATION SERVICE
18	712374	1401049	NATIONAL TRADE & TECHNO VS TRADESAFE
19	235242	1363232	D. P. AHUJA & CO VS ANAND & ANAND
20	726019	1496206	AUTOMOTIVE DATA SERVICES PTY LTD vs ASHOKA TRADE MARKS CO.
21	713647	1485241	D. P. AHUJA & CO. vs LALJI ADVOCATES
22	728277	1422095	ALG INDIA LAW OFFICES LLP vs ANAND AND ANAND
23	719842	1470426	AMARDEEP & CO. vs DELHI REGISTRATION SERVICES
24	716351	1462603	D. P. AHUJA & CO vs WORLDWIDE REGISTRATION BUREAU
25	734394	1477058	D. P. AHUJA & CO. vs CHANDRAKANT M JOSHI
26	725431	1504942	S. MAJUMDAR & CO. vs LALL & SETHI

27	715387	1424099	KOLKATA TRADE MARK SERVICE vs ARJUN T. BHAGAT & CO.
28	720512	1464055	DE PENNING & DE PENNING vs KAYSER AND COMPANY.
29	726783	1503978	KOLKATA TRADE MARK SERVICE vs DELHI REGISTRATION SERVICES
30	724537	1470206	S. MAJUMDAR & CO. vs ANAND AND ANAND

**Date: 03/08/2022**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	721308	1507169	DASWANI & DASWANI VS W. S. KANE & CO.
2	719845	1458524	DASWANI & DASWANI VS DELHI REGISTRATION SERVICES
3	726325	1500277	SKYLINE VS BANSAL & COMPANY
4	728885	1507768	D. SEN & CO VS R.K. DEWAN & CO.
5	723795	1501689	S. MAJUMDAR & CO. VS ANA LAW GROUP
6	741573	1508553	GOODWILL REGISTRATION SERVICE VS S.MAJUMDAR & CO.

7	723875	1483159	TRADE MARK REGISTRATION BUREAU VS LOYAL REGISTRATION SERVICES
8	728987	1419649	S. MAJUMDAR & CO VS CHANDRAKANT M JOSHI
9	714543	1429852	SAMSUL ALAM VS M. P. MIRCHANDANI & CO.
10	715071	1419727	UNITED LEGAL SERVICES VS MANOJ G. MENDA, ADVOCATE
11	717377	1476374	SCHOLER & CO. GMBH VS ARJUN T. BHAGAT & CO
12	713286	1408491	TRADE MARK REGISTRATION BUREAU VS TRADE MARK PROTEC COMPANY.
13	719083	1479968	TRADE MARK BUREAU VS M. P. MIRCHANDANI & CO.
14	716030	1486295	SAHUL INDIA LIMITED VS VISHESH & ASSOCIATES
15	726779	1512165	MAHTTA & CO. VS ARISTO PHARMACEUTICALS PVT. LTD.
16	1032053	4282520	KIRTEE v/s DE PENNING & DE PENNING
17	819835	2495345	KHAITAN & CO LLP v/s ASHOKA TRADE MARK CO.
18	984793	4033969	IDEAL TRADE MARK SERVICES. v/s FIDUS LAW CHAMBERS

19	982835	4033969	IDEAL TRADE MARK SERVICES. v/s R.K. DEWAN & CO.
20	983675	4008519	SINGHANIA & COMPANY v/s AZB & PARTNERS
21	983314	4000716	KOLKATA TRADE MARK SERVICE v/s GROVER & ASSOCIATES
22	727631	1445961	D. P. AHUJA & CO. v/s REMFY & SAGAR
23	726773	1476984	VICTOR MOSES & CO. v/s MANOJ G. MENDA, ADVOCATE.
24	713735	1474863	DE PENNING & DE PENNING. v/s MADAMSER & CO.
25	751854	1475142	DASWANI & DASWANI. v/s R.K. DEWAN & CO.
26	713552	1433815	DASWANI & DASWANI. v/s LALJI ADVOCATES
27	714425	1481365	DASWANI & DASWANI. v/s A.V. NATHAN
28	721390	1485331	DASWANI & DASWANI. v/s V. GOPALAKRISHNA,ADVOCATE
29	715073	1434918	DE PENNING & DE PENNING. v/s ASHOKA TRADE MARKS CO.
30	717833	1488115	SAMIR KUMAR DAN, ADVOCATE v/s REMFY & SAGAR
<b>Date: 04/08/2022</b>			

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	204515	1212169	S.MAJUMDAR & CO. VS CAPITAL REGISTRATION SERVICE
2	241735	1212908	S.MAJUMDAR VS ANAND AND ANAND
3	722882	1241479	RANJAN NARULA ASSOCIATES VS MOHAN ASSOCIATES
4	196536	1233503	TRADE MARK REGISTRATION BUREAU VS KAMESH GADIA, ADVOCATE
5	203015	1241476	SRIJOY DAS VS K & A PARTNERS
6	201724	1199337	TRADE MARK REGISTRATION BUREAU VS KOLKATA TRADE MARK SERVICE
7	731412	1473301	A. SHUNGLU & CO. VS SHUKLA TRADE MARK COMPANY.
8	734390	1509395	H. V. WILLIAMS & CO. VS LALJI ADVOCATES
9	204457	1189156	D.SEN & CO. VS SHUKLA TRADE MARK CO.
10	203765	1245229	ANAND & ANAND VS SURESH & CO.
11	207052	1206697	S.S.DATTA & ASSOCIATES VS R. K. DEWAN & COMPANY

12	205118	1233368	DASWANI AND DASWANI VS KAPOOR ASSOCIATES & SOLICITORS
13	202816	1193406	S. MAJUMDAR & CO. VS SHUKLA TRADE MARK COMPANY
14	201027	1213108	SHUKLA TRADE MARK COMPANY VS S.MAJUMDAR & CO.
15	200914	1235300	GREAT TRADE MARK BUREAU VS WORLDWIDE REGISTRATION BUREAU
16	741151	1253590	D. P. AHUJA & CO v/s Y. J. TRIVEDI & CO.
17	208898	1206691	C.J. ASSOCIATES v/s ANAND & ANAND
18	234041	1224480	SAMIR KUMAR DAN v/s DASWANI & DASWANI
19	202826	1193404	A. SHUNGLU & CO. v/s SHUKLA TRADE MARK COMPANY
20	202312	1194760	DASWANI AND DASWANI v/s ANAND AND ANAND.
21	713645	1233351	SENGUPTA & ASSOCIATES v/s M. P. MIRCHANDANI & CO.
22	195400	1234743	A.SHUNGLU & CO. v/s SHUKLA TRADE MARK CO.
23	723324	1224107	S. MAJUMDAR & CO. v/s Y. J. TRIVEDI & CO.

24	205224	1215567	ANAND & ANAND v/s VISHESH & ASSOCIATES
25	203772	1220393	S.MAJUMDAR v/s ANAND AND ANAND
26	723089	148119	TRADE MARK REGISTRATION BUREAU. v/s DELHI TRADE MARK COMPANY
27	726021	1496203	ASHOKA TRADE MARKS CO. v/s MIRZA INTERNATIONAL LTD
28	726979	1497975	D. P. AHUJA & CO. v/s W. S. KANE & CO.
29	239150	1241841	DEPENNING & DEPENNING v/s Y.J. TRIVEDI & CO.
30	726982	1508437	D. P. AHUJA & CO. v/s REMFY & SAGAR
<b>Date: 08/08/2022</b>			
<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	223576	1367565	DIPAK KR. GUPTA VS ANAND AND ANAND
2	227921	1325692	SHUKLA TRADE MARK CO. VS LALL LAHIRI & SALHOTR
3	227049	1364607	DASWANI & DASWANI VS LALJI ADVOCATES

4	712032	1337134	ANIL KUMAR J. BAVISHI VS DASWANI & DASWANI
5	712428	1402926	D. SEN & CO. VS S. MAJUMDAR & CO.
6	712093	1400552	KOLKATA TRADE MARK SERVICE VS S.S. RANA & CO
7	724592	1398450	DATTA & ASSOCIATES VS ANAND AND ANAND
8	724595	1398450	DATTA & ASSOCIATES VS ANAND AND ANAND
9	245265	1386906	D. SEN & CO VS REMFY & SAGAR
10	722694	1173848	S.MAJUMDAR & CO. VS CRAWFORD BAYLEY & CO.
11	713869	1223274	D. P. AHUJA & CO VS E. S. GODFREY & SON
12	207410	1213126	S.MAJUMDAR VS D.P. AHUJA & CO
13	207936	1254207	L.S. DAVAR & CO. VS AMARCHAND & MANGALDAS & SURESH A. SHROFF & CO.
14	203428	1228934	C.J. ASSOCIATES VS JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA
15	239605	1360340	DASWANI & DASWANI VS SHUKLA TRADE MARK COMPANY

16	717979	1509046	C. J. ASSOCIATES. v/s MANMOHAN SINGH & ASSOCIATES.
17	195404	1233503	TRADE MARK REGISTRATION BUREAU v/s MUNNA HOSIERY
18	220798	1183982	C.J.ASSOCIATES v/s INTERNATIONAL TRADE MARKS BUREAU
19	207380	1202597	S.MAJUMDAR & CO. v/s KAN AND KRISHME
20	232056	1240706	LALL & SETHI, v/s V. BALAKRISHNAN
21	196537	1233504	TRADE MARK REGISTRATION BUREAU. v/s KAMESH GADIA, ADVOCATE
22	202785	1205795	S.MAJUMDAR v/s ANAND AND ANAND ADVOCATE
23	712298	1172744	S.MAJUMDAR & CO. v/s TAJ TRADE MARK PVT. LTD.
24	203763	1254111	C.J.ASSOCIATES v/s D.P. AHUJA & CO
25	205654	1240714	RAJAGOPALAN AND ASSOCIATES v/s JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
26	202786	1208375	TRADE MARK REGISTRATION BUREAU v/s PRATHIBA M. SINGH

27	722693	1173850	S.MAJUMDAR v/s CRAWFORD BAYLEY & CO
28	198453	1237630	S. MAJUMDAR & CO v/s TAJ TRADE MARK PVT. LTD.
29	231205	1248461	DASWANI & DASWANI v/s TRADEMARK JURIS
30	722884	1241479	RANJAN NARULA ASSOCIATES. v/s MOHAN ASSOCIATES

**Date: 10/08/2022**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	714454	1421770	D. P. AHUJA & CO. VS ANAND AND ANAND
2	714830	1493685	D. SEN & CO. VS NEON LABORATORIES LIMITED
3	719979	1446955	L.S. DAVAR & CO. VS ANAND AND ANAND
4	714706	1419690	SHUKLA TRADE MARK COMPANY VS COMPANY SECRETARY
5	713305	1402569	LOGIC TRADE MARK COMPANY VS GROSER & GROSER
6	721114	1403036	S. MAJUMDAR & CO. VS TRADE MARK REGISTRATION BUREAU
7	723534	1374203	DEPENNING & DEPENNING VS C. DANIEL & GLADYS

8	255263	1391162	S. MAJUMDAR & CO VS R.K. DEWAN & CO.
9	713221	1402573	LOGIC TRADE MARK COMPANY VS D. P. AHUJA & CO
10	234103	1375502	D.SEN & CO. VS Y.J.TRIVEDI & COMPANY
11	241860	1383397	SHUKLA TRADE MARK COMPANY VS LALL LAHIRI AND SALHOTRA
12	732650	1224119	ANAND AND ANAND VS Y.J.TRIVEDI & COMPANY
13	234534	1372059	KOLKATA TRADE MARK SERVICE VS KOLKATA TRADE MARK SERVICE
14	712091	1351973	SHUKLA TRADE MARK COMPANY VS ANAND AND ANAND
15	239158	1363455	S. MAJUMDAR & CO. VS WORLDWIDE REGISTRATION BUREAU
16	202477	1213267	D.SEN & CO. v/s Y.J. TRIVEDI & CO.
17	241739	1196553	L.S. DAVAR & CO. v/s LALJI
18	203773	1220394	S.MAJUMDAR & CO. v/s ANAND & ANAND
19	229881	1214884	KOLKATA TRADE MARK SERVICE v/s W.S. KANE & CO
20	207381	1202597	S.MAJUMDAR v/s KAN AND KRISHME

21	235545	1224121	ANAND & ANAND v/s Y. J. TRIVEDI & CO.
22	208899	1201949	SHUKLA TRADE MARK COMPANY, v/s THE CALCUTTA TRADE MARK CO
23	206149	1256310	TRADE MARK REGISTRATION BUREAU v/s AZB & PARTNERS
24	233892	1204755	DASWANI & DASWANI v/s CRAWFORD BAYLEY & CO
25	202788	1189102	S.MAJUMDAR & CO. v/s W.S. KANE
26	231204	1199258	D.SEN & CO. v/s W.S. KANE & CO
27	207441	1225393	SHUKLA TRADE MARK COMPANY, v/s SHARMA & ASSOCIATES.
28	210003	1239220	USHA CHANDRASHEKAR v/s ACC LIMITED
29	722159	1180298	LALJI ADVOCATES v/s AJAY HOSIERY FACTORY
30	236757	1389453	LALL & SETHI v/s MADAMSER & CO
<b>Date: 11/08/2022</b>			
<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>

1	238816	1359035	WADIA GHANDY & CO. VS M.P. MIRCHANDANI & CO.
2	205745	1253238	AMAL LAHA VS WORLDWIDE REGISTRATION BUREAU
3	209134	1275193	D.P. AHUJA & CO VS D.P. AHUJA & CO
4	209463	1314213	SHUKLA TRADE MARK COMPANY VS W.S. KANE & CO
5	223066	1302223	TRADE MARK REGISTRATION BUREAU VS LALL & SETHI
6	201855	1295873	D.P. AHUJA & CO VS MADAMSER & CO.
7	710705	1373309	DEBASHISH DATTA VS QUEST IP
8	206151	1287412	S. MAJUMDAR & CO VS VSANAND & ANAND
9	230931	1275844	KOLKATA TRADE MARK SERVICE VS B.K. GUPTA
10	195056	1314796	SHUKLA TRADE MARK COMPANY VS THE CALCUTTA TRADE MARK CO
11	222800	1318683	DE PENNING & DE PENNING VS A. SHUNGLU & CO
12	201094	1301225	DASWANI & DASWAN VS LALJI ADVOCATES

13	232813	1326746	DASWANI & DASWANI VS THE CALCUTTA TRADE MARK CO
14	246311	1281768	D.P.AHUJA & CO. VS L.S.DAVAR & CO
15	199601	1274912	D. SEN & CO VS M.P. MIRCHANDANI & CO.
16	244819	1383151	D.SEN & CO. v/s W.S. KANE & CO.
17	248176	1330994	DEPENNING & DEPENNING v/s ARJUN T. BHAGAT & CO.
18	223748	1373922	S. MAJUMDAR & CO v/s ARJUN T. BHAGAT & CO.
19	256331	1397463	DASWANI & DASWANI v/s MAHTTA & CO.
20	726239	1372735	S. MAJUMDAR & CO. v/s D. SEN & CO.
21	724591	1398450	TRADE MARK REGISTRATION BUREAU v/s ANAND AND ANAND
22	717382	1485230	KOLKATA TRADE MARK SERVICE. v/a R.K. DEWAN & CO.
23	714293	1495613	D. SEN & CO. v/s RENE IMPEX PVT.LTD.
24	716348	1414387	DE PENNING & DE PENNING. v/s BHARTI REGISTRATION SERVICE.
25	728276	1422095	D.P. AHUJA & CO v/s ANAND AND ANAND

26	717470	1383407	SHUKLA TRADE MARK COMPANY. v/s K & S PARTNERS
27	248022	1396402	D.P. AHUJA & CO v/s LALJI ADVOCATE.
28	228247	1373008	D. P. AHUJA & CO. v/s MADAMSER & CO
29	248023	1379220	TRADE MARK REGISTRATION BUREAU v/s PREMIER REGISTRATION SERVICE
30	246555	1283917	DASWANI & DASWANI v/s SHUKLA TRADE MARK COMPANY